

CENTRAL ADMINISTRATIVE TRIBUNAL  
MADRAS BENCH

Dated the Wednesday 7<sup>th</sup> day of February Two Thousand And Eighteen

PRESENT:

THE HON'BLE MR. R. RAMANUJAM, MEMBER (A)

M.A.310/83/2018

in

O.A.310/001830/2017

A. Ramalingam, (65)  
S/o, Annasamy,  
No.10, Old Cuddalore Main Road,  
Thiruvadigai,  
Panruti- 607 106.

.....Applicant/Applicant

(By Advocate : Mr. S.T. Varadarajulu)

VS.

1. The Chief Post Master General,  
Tamil Nadu Circle,  
Chennai- 600 002;
2. The Post Master General,  
Central Region,  
Tiruchirapalli,
3. The Post Master General (Addl. Charge),  
Northern Region,  
Chennai- 600 002;
4. The Superintendent of Post Office,  
Cuddalore Division,  
Cuddalore- 607 001.

... ..Respondents/Respondents

(By Advocate:Mr. K. Rajendran )

**ORAL ORDER**

(Pronounced by Hon'ble Mr. R. Ramanujam, Member (A))

This M.A. has been filed by the applicant seeking to amend the main prayer in the O.A.

2. Learned counsel for the respondents has no objection to the amendment.
3. M.A. is allowed. Applicant is directed to carry out the amendment and serve a fresh copy on the other side.
4. Reply to the amended O.A. be filed within four weeks. Rejoinder to the reply, if any, two weeks thereafter.
5. After completion of pleadings, post the matter on 20.4.2018.

(R. RAMANUJAM)  
MEMBER(A)

7.2.2018

asvs.